

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

**Date: 20th June, 2017
Time: 10.30 A.M.**

**HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER**

**HON'BLE MR. P. S. RAO
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 19(T _{Hc})/2013	Court on its own motion Vs. State of Punjab	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Anil Soni, Adv. for R – 1 & 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. Nikhil Jain, Adv. for R – 4 Mr. Shubham Bhalla, Adv. Mr. A. K. Prasad, Adv. for Military Engineering Service Mr. Gurinderjit, Adv. Ms. Richa Kapoor, Adv. for PPCB Mr. Arjun Pant, Adv. Mr. S. Wasim Qadari, Adv. for JCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
FOR ADMISSION			
2.	M.A. No. 746/2017 IN Execution Application No. 30/2016 IN O. A. No. 139/2014	Mohali Industry and Commerce Association Vs. State of Punjab & Ors.	Mr. Aalok Jagga & Mr. Rajan Puri, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in